

(2025) 03 SIK CK 0720
In the Sikkim High Court
Case No : Test Case No. 01 Of 2024

Tshering Doma Gyaltsen

APPELLANT

Vs

Rachhita Rai & Ors.

RESPONDENT

Date of Decision : 13-03-2025

Acts Referred:

Citation : (2025) 03 SIK CK 0720

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Kazi Sangay Thupden, Sajal Sharma, Puja Kumari, Kajal Rai, Roshni Chettri, Hissey Gyaltsen

Judgement

Bhaskar Raj Pradhan, J

1. The response to this petition has not been filed. Mr. Hissey Gyaltsen, learned counsel representing respondent nos. 2 to 4 submits that he has in fact filed his response but it is in defect. He seeks two days time to cure the defects. Time sought for is granted. The respondent no.1 seeks a further two weeks time to file a response to the petition filed by the petitioner on her personal ground. Not objected by the learned counsel for the petitioner. Accordingly, two weeks time to file a response is granted.

2. List on 04.04.2025.